

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2024
IA(I.B.C)/1360(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR BINIT AGARWAL PERSONAL GUARANTOR OF M/S UTSAV RICE MILL PVT LTD
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv. : For Financial Creditor
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. **IA(I.B.C)/1356(KB)2024**
 - i. Let a composite reply be filed by the Personal Guarantor.
 - ii. Hard copy of the petition be served to the Ld. Counsel appearing for the Personal Guarantor.
 - iii. Post this IA on **23/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**